

†[THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND NON-FERROUS METALS (SHRI D. R. CHAVAN) :

(a) Indane is presently being marketed in Kanpur, Lucknow, Allahabad, Varanasi, Gorakhpur, Meerut, Dehra Dun/Mussoorie, Hardwar (HEL Township), Agra, Rishikesh (IDPL Township) and Ghaziabad.

(b) It has been planned by the Indian Oil Corporation to extend the marketing of Indane to the towns of Roorkee, Saharanpur, Muzaffarnagar and Aligarh, in the State of Uttar Pradesh during 1971-72.]

HEALTH SCHEME FOR GOVERNMENT PENSIONERS

*225. SHRI J. S. TILAK : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government Health Schemes are applicable to Government pensioners and their families throughout the country;

(b) if so, what are the details thereof; and

(c) whether there are some State Governments which have not made the Scheme applicable to Government pensioners and their families, and in such cases whether Government propose to ask those State Governments to make it so applicable?

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI K. K. SHAH) : (a) The Central Government Health Scheme has been extended by the Central Government to Government pensioners and their families who may be willing to avail of such facilities and are residing in Delhi/New Delhi, Bombay and Allahabad in the areas covered by the Central Government Health Scheme dispensaries.

(b) A statement is laid on the Table of the Sabha.

(c) Health is a State subject. It is, therefore, for the State Governments to evolve Health Scheme for their employees, pensioners and their families, if they so desire.

†[] English translation.

STATEMENT

Details of the Central Government Health Scheme applicable to the Central Government Pensioners residing in Delhi/New Delhi/Bombay and Allahabad.

The Government of India have extended the medical facilities under the Central Government Health Scheme to Central Government Pensioners who may be willing to avail of such facilities and are residing in Delhi/New Delhi, Bombay and Allahabad in the areas covered by Central Government Health Scheme dispensaries irrespective of the amount of pension they are in receipt of.

(i) Scope

The beneficiaries will be Central Government pensioners including those who have retired with C. P. Fund Benefits, widows of the Central Government Pensioners in receipt of family pension or a child who draws pension after the death of the Central Government servant and his wife, residing in Delhi/New Delhi, Bombay and Allahabad, only in the areas covered by the Central Government Health Scheme.

The beneficiaries will be Central Government pensioners their widows in receipt of family pension and members of their families ("family" is defined as pensioner's wife or husband as the case may be, children and stepchildren and parents who are mainly dependent on and residing with the pensioners concerned).

(ii) Contribution

The beneficiaries who join the scheme will be liable to pay contribution on a sliding scale with reference to their gross pensions in the case of pensioners and with reference to half of their last substantive pay drawn in the case of those retiring with C. P. Fund benefits.

They will be entitled to the facilities available to serving Government employees earning the same emoluments. Continuous treatment at the same level as on the the date of retirement could

be considered on payment by the pensioner of contribution charged on the last pay drawn.

Monetary ceiling.

Employees
in the revised
scales of pay

- (1) For entitlement of Rs. 270 p.m. free diet
- (2) For T.B. patients. Rs. 490 p.m.
- (3) For Nursing Home Rs. 620 p.m. admissions.

Mode of payment of Contribution

Contributions are to be deposited in advance for 6 months either through Indian Postal Order payable to the Director General of Health Services or Treasury Chalan through D. G. H. S. (CGHS). The benefit period is from 1st January to 30th June and from 1st July to 31st December. Contribution has to be made for the entire benefit period irrespective of date of joining the Scheme. The pensioners are required to renew their cards before the expiry date of the C. G. H. S. Identity Card to ensure continuous treatment.

General

The applications when received are examined and if found in order, a card is issued/sent to the applicant. The Card indicates the dispensary to which the pensioner is attached. The dispensary is as far as possible the one in whose area the pensioner resides.

B. B. C'S REQUEST FOR REACCREDITATION

*226. DR. B. N. ANTANI :

SHRI CHITTA BASU :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any approach was made by the B. B. C. to the Government of India for reaccreditation; and

(b) if so, what is Government's decision thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) & (b) No formal or direct approach has been made by B. B. C. to Government of India.

OIL FIND AT ALIABET

*227. SHRI LAL K. ADVANI :

SHRI SUNDAR SINGH BHANDARI :

SHRI RAM SAHAI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether it is a fact that oil has recently been struck at Aliabet; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND NON-FERROUS METALS (SHRI D. R. CHAVAN) :

(a) Yes, Sir.

(b) Oil was struck at the depth of 864-67 metres. Further testing is required to be conducted to ascertain the commercial exploitability of this strike.

DR. TEJA'S EXTRADITION TO INDIA

*228. SHRI PRANAB KUMAR MUKHERJEE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government of the U.K. have taken any decision over the extradition of Dr. Dharma Teja to India; and

(b) if so, by when Dr. Dharma Teja is expected to be handed over to the Indian Government?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) Does not arise.